

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

Item No.220 – IA/711(AHM)2021  
Item No.221 – IA/7(AHM)2022  
In  
CP(IB) 342 of 2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Steelco Gujarat Ltd

.....Applicant

.....Respondent

**Order delivered on 31/08/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant :None  
For the Respondent :Mr. Jaimin R Dave, Ld. Adv. a.w. Ms. Hirva Dave, Ld.  
Adv.

**ORDER**

**IA/711(AHM)2021 & IA/7(AHM)2022**

Due to paucity of time, the matters stand adjourned.

List for hearing on 12.10.2023.

-Sd-

**DR. V. G. VENKATA CHALAPATHY  
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**